

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

CP No. 13/59/2013

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.11.2017**

NAME OF THE COMPANY: Smita Rajeev Sah Vs. Sah Theatres Pvt. Ltd.
SECTION OF THE COMPANIES ACT: 59

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): None

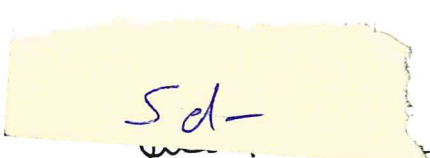
For the Respondent (s): Mr. Krishna Kumar and Ms. Srujana Suman Mund
for R 1, R4 & R5
Mr. Arvind Gupta, Advocate for R2 & R7
Mr. Praneet Das with Mr. Abhishek, Advocates for
R 4 & 9

ORDER

Further time is prayed for by Respondents 4 & 9 to file their reply. One last opportunity is given.

To come up for arguments on 12th February, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)